

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

C.P. 288/2015

IN THE MATTER OF:

M/s. Baweja Realtech. Pvt. Limited .. PETITIONER

SECTION :

Under Section 391, 392 & 394

Order delivered on 02.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/applicant : ..

For the Respondents : ..

For the Official Liquidator : Ms. Chetana Kandpal, Company Prosecutor

For the Regional Director (NR) : Mr. Manish Raj, Company Prosecutor

ORDER

None appeared for the petitioner even at the time of second call. However, Learned representatives for the Regional Director as well as for the Official Liquidator are present.

The matter is posted for hearing on 08.8.2017 for the appearance of the petitioner.

List on 08.8.2017.

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
02.8.2017